

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 109 of 2012**

**Dated : 17<sup>th</sup> September, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Faridabad Industries Association & Ors. .... Appellant(s)**

**Versus**

**Haryana Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Ms. Swapna Seshadri**

**Counsel for the Respondent(s) : Mr. Vishal Anand and  
Mr. Gaurav Dudeja  
for R-2 & R-3**

**ORDER**

The learned counsel for both the parties have filed their  
respective Written Submissions.

***Judgment is Reserved.***

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

js/vt